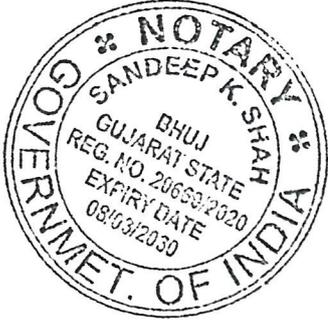


BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI



EXECUTION APPLICATION NO. 43 OF 2024

IN

ORIGINAL APPLICATION NO. 111 OF 2018

IN THE MATTER OF

Kachchh Camel Breeders Association ...APPLICANT

VERSUS

MoEF&CC & ORS. ...RESPONDENTS

INDEX FOR ADDITIONAL AFFIDAVIT ON BEHALF OF
RESPONDENT NO. 2 - STATE OF GUJARAT AND
RESPONDENT NO. 4 - FOREST AND ENVIRONMENT
DEPARTMENT.

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3.	Letter dated 15.09.2025, Mangrove Plantation Scheme and Demand note	R1(COLLY)	
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6.	Letter dated 26.12.2025 ACF forwarded to DCF and approval letter dated 26.12.2025 by DCF	R4(COLLY)	

Filed Through,

Parth H. Bhatt

Parth H. Bhatt, Advocate
For Respondent No. 2 & 4

964

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

EXECUTION APPLICATION NO. 43 OF 2024

IN

ORIGINAL APPLICATION NO. 111 OF 2018

IN THE MATTER OF

Kachchh Camel Breeders Association ...APPLICANT

VERSUS

MoEF&CC & ORS. ...RESPONDENTS

ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT NO.

**2 - STATE OF GUJARAT AND RESPONDENT NO. 4 - FOREST
AND ENVIRONMENT DEPARTMENT.**

I, Dr. Dheeraj Mittal, age - 42 years, serving as Conservator of Forests, Kachchh Circle, being authorized signatory and representative of State of Gujarat and Forest and Environment Department having communication address at Office of Conservator of Forests, Kachchh Circle, Near Moms School Bhuj, Gujarat - 370001 do hereby solemnly state on oath and submit that:-

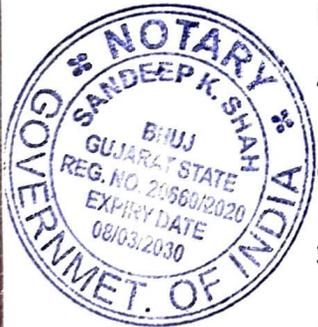
1. I state and submit that I have read and understood the contents of present application, affidavit in replies and rejoinder filed by the concerned parties and order passed by this Hon'ble Tribunal. I am competent to swear this




Conservator of Forest
Kachchh Circle, Bhuj.

affidavit as I am well acquainted with the facts of the case and the issues raised by the Applicant.

2. The captioned Execution Application is filed by Applicant seeking compliance of Order dated 11.09.2019 passed in OA 111/2018 as well as the Order dated 16.09.2020 passed in Execution Application No. 12/2020 in OA No. 111/2018.
3. This additional Affidavit is filed by the answering Respondent for limited purpose regarding the restoration of mangroves at Jangi Village, Bhachau Taluka, Kachchh District.
4. It is humbly submitted that total area of mangrove destruction was approximately 148.96 ha. Area of Nani Chirai – Moti Chirai, Jangi and Kherasha pir of Bhachau Taluka. As per the recommendation of the Joint Committee constituted by this Hon'ble Tribunal, the mangrove restoration work was to be carried out three times the total area of mangrove destruction reported i.e. $148.96 \text{ ha} \times 3 = 446.88 \text{ ha}$. For the purpose of restoration of mangrove plantation and for removing bund, the Deputy Conservator of Forest issued demand note of Rs. 3,61,15,000/- to Deendayal Pandit Trust (Hereinafter referred as "DPT").
(Kindly refer Annexure 5 of Affidavit -in reply filed by the answering Respondent at pg No. 552, wherein the Deputy Conservator of Forest



[Signature]
Conservator of Forest
Kachchh Circle, Bhuj.

raised demand note vide letter dated 12.11.2020) The DPT deposited Rs. 2,42,64,200/- excluding the restoration at Jangi Village, Bhachau Taluka due to the land dispute. (Kindly refer Annexure 6 of Affidavit -in reply filed by the answering Respondent at pg No. 555, wherein the DPT informed payment to Deputy Conservator of Forest vide letter dated 01.12.2020)

5. The mangrove restoration at Jangi Village, Bhachau Taluka was on hold and delayed due to land/area dispute between Deendayal Port Authority (Hereinafter referred as "DPA") and Revenue Authority regarding demarcation and ownership of land.

6. Pursuant to District Inspector's Land Record (DILR) it was concluded that land belongs to DPA. Thereafter certain material developments regarding Mangrove Restoration work at Jangi Village, Bhachau Taluka have taken place in compliance with this Hon'ble Tribunal's Order. The DPA has deposited Rs. 96.74 Lakhs for restoration of mangrove over 96 hectares at Jangi Village, Bhachau Taluka, Kachchh District.

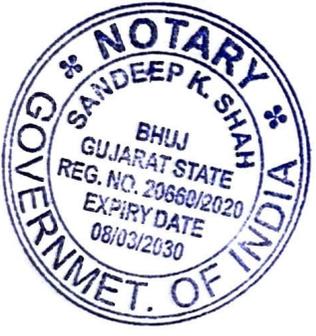
7. That the Answering Respondent wish to bring recent developments in the captioned matter, on record of this Hon'ble Tribunal in respect to the implementation of mangrove restoration work. Following are the developments: -



[Signature]
 Conservator of Forest
 Kachchh Circle, Bhuj.



7.1. It is respectfully submitted that upon the resolution of land dispute, the Deputy Conservator of Forest sent a letter No. B/NGT/4/4244 dated 15.09.2025 to Chairman of DPA, Respondent No. 6 to deposit the demand note of Rs. 96.74 Lakhs towards mangrove restoration activities. Copy of letter dated 15.09.2025, Mangrove Plantation Scheme and Demand note is annexed and marked as **ANNEXURE - R1 (COLLY)**



7.2. It is further submitted that a letter was issued by the Range Forest Officer, Bhachau Range, bearing No. A/PWY/382-83 dated 08.11.2025, wherein DPA was requested to furnish the KML file (Keyhole Markup Language) identifying the area suitable for purpose of plantation of mangroves. The copy of letter dated 08.11.2025 is annexed and marked as **ANNEXURE - R2.**

7.3. Pursuant to which, DPA has deposited Rs. 96.74 Lakhs on 09.12.2025. Further in response of the letter dated 08.11.2025(Annexure - R2), DPA has forwarded the KML file of the area suitable for plantation through e-mail on 22.12.2025.

7.4. Thereafter, the Range Forest Officer, Bhachau Range, prepared the treatment map for mangrove plantation over an area of 96 hectares at Jangi Village vide a letter


 Conservator of Forest
 Kachchh Circle, Bhuj.

bearing No. A/NGT/Treat.Map/534 dated 24.12.2025 submitted to Assistant Conservator of Forest. Copy of the letter dated 24.12.2025 is annexed and marked as **ANNEXURE - R3.**

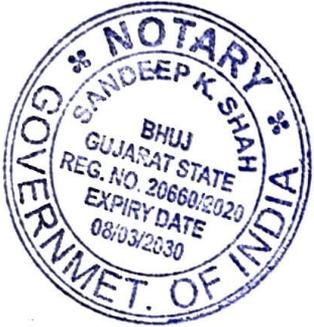
7.5. The Assistant Conservator of Forest further forwarded the treatment map to Deputy conservator of Forest and, vide office letter dated 26.12.2025, the said treatment map was duly approved by Deputy Conservator of Forest, copy of such letters dated 26.12.2025 are annexed and marked as **ANNEXURE - R4(COLLY).**

8. Soon after the above approval, mangrove plantation work in 96 hectares at Jangi Village, Bhachau Taluka, Kachchh District has commenced from 27.12.2025 onwards and the work is being carried out as per the approved plan.

9. The answering respondent craves leave to file further submissions or material, if so, directed by this Hon'ble Tribunal.

10. This Hon'ble Tribunal may please to pass any Order as deem fit and proper in the interest of justice. The answering Respondent assures to abide by all or any directions that may be issued by this Hon'ble Tribunal.


 Conservator of Forest
 Kachchh Circle, Bhuj.



11. The contents of this affidavit are true and best of my knowledge and belief.

Date - 17/01/2026

Place - Bhuj


 Conservator of Forest
 Kachchh Circle, Bhuj.

Deponent

VERIFICATION

I, Dr. Dheeraj Mittal, age - 42 years, serving as Conservator of Forests, Kachchh Circle, being authorized signatory and representative of State of Gujarat and Forest and Environment Department having communication address at Office of the Conservator Of Forests, Kachchh Circle, Near Moms School Bhuj, Gujarat - 370001, solemnly states that the contents of the Affidavit are true and correct and best of my knowledge, nothing stated therein is false and nothing material has been concealed therefrom.

Date - 17/01/2026

Place - Bhuj


 Conservator of Forest
 Kachchh Circle, Bhuj.

Deponent



SOLEMNLY AFFIRMED
 BEFORE ME


 SANDEEP K. SHAH
 NOTARY" Bhuj- Kutch
 Govt. of India

17 JAN 2026

970

SERIAL NO. : 986
DATE : 17 JAN 2026
BOOK NO. : 29
PAGE NO. : 44

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

EXECUTION APPLICATION NO. 43 OF 2024

IN

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IN THE MATTER OF

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VERSUS

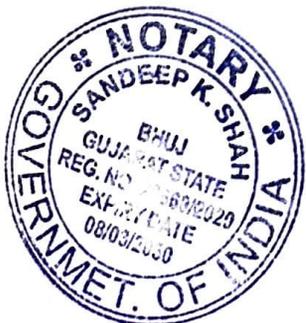
MoEF&CC & ORS. ...RESPONDENTS

AFFIDAVIT

I, Dr. Dheeraj Mittal, age - 42 years, serving as Conservator of Forests, Kachchh Circle, being authorized signatory and representative of State of Gujarat and Forest and Environment Department having communication address at Office of the Conservator of Forests, Kachchh Circle, Near Moms School Bhuj, Gujarat - 370001.

I have gone through the Reply and I state that the reply is drafted under my instructions. Contents and statements made herein the above reply are true and correct to the best of my knowledge and belief; and as per the data available on the record.

Solemnly affirmed on 17 day of January 2026 at Bhuj.



Identified by
N. D. Chaudhori
adlvo.

Mittal
..... Conservator of Forest
Kachchh Circle, Bhuj.
Deponent



**SOLEMNLY AFFIRMED
BEFORE ME**

SANDEEP K. SHAH
NOTARY Bhuj-Kutch
Govt. of India

17 JAN 2026

NO. B/NGT/4/...../2025-26
Office of the deputy conservator of forests,
Kachchh east forest division,
Near Moms School, Bhuj-370001,
Date: /08/2025

To,
The Chairman,
Deendayal Port Authority,
Gandhidham – Kachchh, Gujarat.

Subject: Forwarding of Demand Note for Restoration of Mangroves as per DCLRZ Meeting

- Reference: 1. Letter No. GPCB/RO-KUTCH-WEST/CRZ/T-19(1)/361 dated 11-06-2024 issued by the Regional Office, GPCB (Kutch-West), regarding vesting of powers for CRZ violation matters.
2. Letter No. B/JMN/T.9/3537-40/2025-26 dated 25-08-2025 of the Deputy Conservator of Forests, Kachchh (East), addressed to the Collector, Kachchh.
3. Proceedings of the DCLRZ meeting held on 29-08-2025 regarding mangrove restoration.
4. Letter No. A/JMN/145/2025-26 dated 29-08-2025 of the Assistant Conservator of Forests, Kachchh (East), reiterating the directions of the Collector, Kachchh, issued in the aforesaid DCLRZ meeting.
5. E-mail dated 10-09-2025 of the Executive Engineer, Deendayal Port Authority, regarding submission of offer/quote for bund removal and mangrove restoration.

As per letter mentioned in reference no 1 & reiterated in reference no 2 & 3 forest department is not entrusted directly with responsibility of bund removal, which is neither its purview nor jurisdiction. However as per letter mentioned in reference no 5 wherein your office's executive engineer has asked us to submit the cost/estimate needed for mangrove restoration for 96 hectares (32 hectare * 3 in persuasion with hon. NGT orders) is worked out as per letter mentioned in reference no 4 by concerned ACF kachchh east-2. Accordingly, plz find attached our submission of demand note for the aforesaid mangrove restoration works.

Encl.: Demand Note for Mangrove Restoration (as per DCLRZ Meeting)


Deputy Conservator of Forests
Kachchh (East) Division

ce

Mangrove Plantation Scheme (Raised Bed)													
Sr No	Name of work	Current Year		First Year 20% Casualty Replacement work			Second Year 20% Casualty Replacement work			Third Year 20% Casualty Replacement work			Total
		20% Casualty Replacement work		last Year Expenditure	10% increment in labour rate	Total	last Year Expenditure	10% increment in labour rate	Total	last Year Expenditure	10% increment in labour rate	Total	
1	Preparation of bed 1mt * 1mt * 0.30mt	19830	0	0	0	0	0	0	0	0	0	0	0
2	Collection of Seed	10235	2047	2047	205	2251.7	2252	225	2477	248	2725	2725	
3	Alignment	3966	0	0	0	0	0	0	0	0	0	0	
4	Seed Sowing	1653	333	333	33	365.86	366	37	403	40	443	443	
5	Miscellaneous Expenditure including transportation of labour etc.	4958	992	992	99	1090.8	1091	109	1200	120	1320	1320	
6	Protection / Maintenance	7589	0	7589	759	8347.9	8348	835	9183	918	10101	10101	
7	Protection / Maintenance Removal of algae, Repairing of Raised Bed, Protection	4798	960	960	96	1055.6	1056	106	1162	116	1278	1278	
* Bund Removal Work		53039	4331	11920	1192	13112	13113	1311	14424	1442	15867	15867	
Expenditure is not calculated in this Scheme.		57370		100773			Per Ha.						

(Signature)

Official Seal
Date: 10/10/2019
Page: 2 of 2

Demand Note

**Hon'ble National Green Tribunal Order in E.A. No. 12/2020 O.A. No. 111/2018
Related**

Removing soil bund & mangrove restoration work in compliance with Hon. NGT order⁴ DCLRZ Meeting held on 29-08-2025

For, Deputy Conservator of Forest, Kachchh East Forest Division, Bhuj

Axis Bank

Account No. 920010034396773

IFSC CODE. UTIB0000817

Sr. no	Work	Area	Rate	Total Amount
(A)	Restoration Mangrove Plantation (in ha.)	96	100773	9674208
Total Amount				9674208



Deputy Conservator of Forest

Kachchh East Forest Division Bhuj



પરિક્ષેત્ર વન અધિકારીશ્રી ની કચેરી

ભયાઉ નોર્મલ રેન્જ

કસ્ટમ ચેક પોસ્ટની સામે અંધશાળાની બાજુમાં

ભયાઉ-કચ્છ



ટેલીફોન નંબર - ૦૨૮૩૭-૨૨૪૦૪૪

Gmail : rfobhachauormal@gmail.com

ક્રમાંક :- અ/પવય/પદ / ૩૮૨-૮૩ / સને. ૨૦૨૫-૨૬ ભયાઉ-કચ્છ તા. ૦૮/૧૧/૨૦૨૫

પ્રતિ,

ચીફ એન્જનીયરશ્રી,

લેન્ડ સેક્શન,

દિનદયાળ પોર્ટ ટ્રસ્ટ, ગાંધીધામ-કચ્છ

વિષય:- ચેર વાવેતર લઈ શકાય તેવા વિસ્તારની KML મળવા બાબત

સાદર ઉપરોક્ત વિષય અન્વયે નિવેદન કે, અત્રેની ભયાઉ રેન્જના કાર્યવિસ્તારમાં આવેલ દીનદયાળ પોર્ટ ટ્રસ્ટ (DPT) હસ્તકની દરિયાઈ ક્લિક વિસ્તારની જમીન આવેલ છે. આ દરિયાઈ ક્લિક વિસ્તારની જમીન પેટ્રો કેટલીક જમીન વિસ્તાર કોસ્ટલ ઝોન-૧ સમાવેશ થાય છે. અને કોસ્ટલ ઝોન મેનેજમેન્ટ અંતર્ગત મેન્ગ્રૂવ માટે અનામત રાખવામાં આવેલ છે. આ વિસ્તારમાં કુદરતી રીતે પણ મેન્ગ્રૂવનો ઉગાવો જોવા મળે છે. આ ક્લિક વિસ્તારમાં NGT મેટર થયેલ છે. જેમાં મેન્ગ્રૂવ વાવેતર કરવા ભલામણ પણ થયેલ છે. આ કામે અમો મદદનીશ વન સંરક્ષકશ્રી કચ્છ પૂર્વ-૨ સાથે રહી દીનદયાળ પોર્ટ ટ્રસ્ટ (DPT) ઓફીસ ખાતે રૂબરૂ આપ લેન્ડ સેક્શનના સુપ્રીટેન્ડેન્ડ એન્જનીયર સાથે મેન્ગ્રૂવ વાવેતર માટે ચર્ચા કરવામાં આવી. જેમાં જંગી રણકાંઠાના વિસ્તારમાં હે.૩૨ + હે.૬૪ મળી કુલ ૯૬ હેક્ટર દરિયાઈ ક્લિક વિસ્તારમાં મેન્ગ્રૂવ વાવેતર કરવા સહમતી થયેલ છે. આ કામે આ જગ્યાની KML અત્રેના ઈ.મેઈલ આઈ.ડી. rfobhachauormal@gmail.com પર મોકલી આપવા વિનંતી છે.

(એસ.બી.જેઠા)

(I/C) પરિક્ષેત્ર વન અધિકારી

ભયાઉ ક્ષેત્રિય રેન્જ

સાદર નકલ રવાના - મે.નાયબ વન સંરક્ષકશ્રી કચ્છ પૂર્વ વન વિભાગ ભુજ કચ્છ તરફ જાણ થવા સારું વિનંતી છે.

TG

15/11

Continued file to take along k
do needful

975

Office of the Range Forest Officer
Bhachau Normal Range
Opposite Custom Check Post, near Andhashala,
Bhachau-Kachchh
Telephone No.: 02837-224044
Gmail: rfobhachaunormal@gmail.com

No.: A/PVY/56/382-83/2025-26

Date: 08/11/2025

To,

The Chief Engineer,
Land Section,
Deendayal Port Trust,
Gandhidham-Kachchh.

Subject:

Regarding providing the KML of areas suitable for mangrove plantation.

With reference to the above subject, it is respectfully submitted that within the jurisdiction of the Bhachau Range, there is marine creek land falling under the authority of the Deendayal Port Trust. Out of this marine creek land, certain areas fall under Coastal Regulation Zone-I (CRZ-I) and the same are reserved for mangroves as per the Coastal Zone Management framework. Additionally Natural growth of mangroves is also observed in this area.

An Hon'ble NGT matter pertains to this creek area, wherein mangrove plantation has also been recommended. In this regard, the undersigned, along with the Assistant Conservator of Forests, Kachchh East-2, personally visited the Deendayal Port Trust (DPT) office and held discussions with the Superintendent Engineer of the Land Section regarding mangrove plantation.

During the discussion, consent was given for undertaking mangrove plantation in a total area of **96 hectares** (32 ha + 64 ha) in the marine creek area of the Jangi coastal area. For this purpose, it is requested that the **KML of the said area** may kindly be sent to this office at the following e-mail ID: **rfobhachaunormal@gmail.com**

(S. B. Jetha)

In-charge Range Forest Officer
Bhachau Territorial Range

Copy forwarded to:

The Deputy Conservator of Forests, Kachchh East Forest Division, Bhuj, for information and necessary action.

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પરિક્ષેત્ર વન અધિકારીશ્રી ની કચેરી

ભચાઉ નોર્મલ રેન્જ

કસ્ટમ ચેક પોસ્ટની સામે અંધશાળાની બાજુમાં

ભચાઉ-કચ્છ



ટેલીફોન નંબર - ૦૨૮૩૭-૨૨૪૦૪૪

Gmail : rfobhachaunormal@gmail.com

ક્રમાંક : અ/NGT/ટ્રીટ.મેપ/ ૧૩૪

/સને.૨૦૨૫-૨૬

ભચાઉ-કચ્છ

તા.૨૪/૧૨/૨૦૨૫

પ્રતિ,

મદદનીશ વન સંરક્ષક શ્રી,

કચ્છ પૂર્વ-૨, કચ્છ પૂર્વ વન વિભાગ,

ભુજ-કચ્છ.

વિષય :- ટ્રીટમેન્ટ મેપ કરવા બાબત

સંદર્ભ :- આપનો પત્ર ક્રમાંક નં.

સાદર ઉપરોક્ત વિષય અન્વયે જણાવવાનું કે, NGT ના હુકમ મુજબ તેમજ આપના ઉક્ત સંદર્ભથી થયેલ સુચના મુજબ અત્રેની રેન્જના કાર્યક્ષેત્ર હેઠળ આવેલ જંગી દરિયાઈ ક્લિક વિસ્તાર કે જે DPT હસ્તકની દરિયાઈ જમીન વિસ્તાર આવેલ છે. તે જગ્યા પૈકી DPT દ્વારા અત્રે રજુ થયેલ KML મુજબની જગ્યા વિસ્તાર પર મેન્ગ્રુવ રીસ્ટોરેશન (મેન્ગ્રુવ વાવેતર) કામગીરી કરવાની થાય છે. આ કામે કરવાની થતી કામગીરીનું આયોજન / ટ્રીટમેન્ટ મેપ બનાવી ત્રણ પ્રતમાં સામેલ રાખી સાદર કરવામાં આવે છે. જેને મંજૂરી મળવા અને કામ ચાલુ કરવા હુકમ થવા વિનંતી છે.

ક્રમ	મોડલ	ફાળવેલ લક્ષ્યાંક હે.	સ્થળ	રીમાર્ક્સ
૧	Hon'ble National Green Tribunal order in E.A.no.12/2020 O.A.no.111/2018 related Removing Soil bund and Mengrove Restoration work	૯૬.૦૦	જંગી	DPT હસ્તકની દરિયાઈ ક્લિક વિસ્તાર
		૯૬.૦૦		

(એસ.બી.જેઠા)

રેન્જ ફોરેસ્ટ ઓફીસર

ભચાઉ

બીડાણ - ઉપર મુજબ ત્રણ પત્ર

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Office of the Range Forest Officer
Bhachau Normal Range
Opposite Custom Check Post, near Andhashala,
Bhachau-Kachchh
Telephone No.: 02837-224044
Gmail: rfobhachaunormal@gmail.com

No.: A/NGT/Treat.Map/534/Year 2025-26 Bhachau-Kachchh,

Date: 24/12/2025

To,

The Assistant Conservator of Forests,
Kachchh East-2, Kachchh East Forest Division,
Bhuj-Kachchh.

Subject:

Regarding submission of the Treatment Map.

With reference to the above subject, it is respectfully submitted that, in accordance with the orders of the Hon'ble National Green Tribunal, mangrove restoration (mangrove plantation) work is proposed to be undertaken in the Jangi marine creek area falling within the jurisdiction of this Range. The said marine land area is under the control of the Deendayal Port Trust (DPT).

As per the KML provided by DPT, mangrove restoration work is to be carried out in the identified area. For this purpose, the planning and Treatment Map for the proposed work has been prepared and is hereby submitted in **three copies** for approval. It is requested that approval may kindly be accorded and orders issued to commence the work.

Sr. No.	Model	Target Area (Ha.)	Location	Remarks
1	Hon'ble National Green Tribunal order in E.A. No. 12/2020 in O.A. No. 111/2018 related to removal of soil bund and mangrove restoration work	96.00	Jangi	Marine creek area under the jurisdiction of DPT
	Total Area:	96.00	Ha.	

(S. B. Jetha)
In-charge Range Forest Officer
Bhachau Territorial Range

Enclosure: As above – three copies.

ANNEXURE - R4 (COLLY)
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ક્રમાંક:- અ/ટી.મેપ/ ૨૮૦ /૨૦૨૫-૨૬
મદદનીશ વન સંરક્ષકશ્રી, કચ્છ પૂર્વ-૨
નાયબ વન સંરક્ષકશ્રીની કચેરી,
કચ્છ પૂર્વ વન વિભાગ, ભુજ.
ફોન નં.(૦૨૮૩૨)-૨૫૦૨૨૭
તા.૨૬ / ૧૨ /૨૦૨૫

પ્રતિ,
નાયબ વન સંરક્ષકશ્રી,
કચ્છ પૂર્વ વન વિભાગ,
ભુજ-કચ્છ.

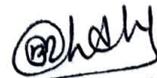
વિષય:- ટ્રીટમેન્ટ મેપ મંજુર કરવા અંગે.

સંદર્ભ:- પ.વ.અ.શ્રી, ભયાઉ રેન્જના પત્રાંક:- અ/NGT/ટ્રીટ.મેપ/૫૩૪/
૨૦૨૫-૨૬ તા.૨૪/૧૨/૨૦૨૫

સાદર ઉપરોક્ત વિષય અન્વયે જણાવવાનું કે, સંદર્ભના પત્રથી પ.વ.અ.શ્રી ભયાઉ રેન્જ દ્વારા જંગી દરિયાઈ ક્લિક વિસ્તાર કે જે DPT હસ્તકની દરિયાઈ જમીન વિસ્તાર આવેલ છે. તે જગ્યા પૈકી DPT દ્વારા રજુ થયેલ KML મુજબની જગ્યા વિસ્તાર પર મેન્યુવ વાવેતર માટેનાં આયોજન નકશાઓ અમોને ચકાસણી માટે મોકલવામાં આવતા અમારા દ્વારા ચકાસણી કરવામાં આવેલ છે. નીચેની વિગતેના આયોજન નકશામાં અમારી પ્રતિ સહી કરી આ સાથે પરત કરવામાં આવે છે.

અનુ.	મોડલનું નામ	સ્થળ	વિસ્તાર (હે.)	રીમાર્ક્સ
૧	Hon'ble National Green Tribunal Order E.A.No.12/2020 O.A.no.111/2018 Related Removing Soil Bund and Mangrove Restoration Work	જંગી	૯૬.૦૦	DPT હસ્તકની દરિયાઈ ક્લિક વિસ્તાર

બિડાણ:- ઉપર મુજબ.


(બી.પી.ચૌધરી)

મદદનીશ વન સંરક્ષક
કચ્છ પૂર્વ - ૨,
કચ્છ પૂર્વ વન વિભાગ, ભુજ.


Concerned take to do
needful

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No.: A/Treat.Map/280/2025-26
Assistant Conservator of Forests, Kachchh East-2
Office of the Deputy Conservator of Forests,
Kachchh East Forest Division, Bhuj
Phone No.: (02832)-250227
Date: 26/12/2025

To,
The Deputy Conservator of Forests,
Kachchh East Forest Division,
Bhuj-Kachchh.

Subject: Regarding approval of the Treatment Map.
Reference: Range Forest Officer, Bhachau Range. Letter No.
A/NGT/Treat.Map/534/2025-26 dated 24/12/2025

With reference to the above subject, it is respectfully submitted that, as per the cited reference, the Range Forest Officer, Bhachau Range has forwarded planning maps for mangrove plantation for verification. The proposed area is located in the Jangi coastal creek area, which falls under marine land under the jurisdiction of the DPT (Deendayal Port Trust).

As per the KML provided by DPT, the planning maps for mangrove plantation pertaining to the said area were sent to us for verification. The same have been duly examined by us. The treatment maps detailed below have been countersigned and are forwarded herewith.

Details of Planning Maps

Sr. No.	Name of Model	Location	Area (Ha.)	Remarks
1	Hon'ble National Green Tribunal Order in E.A. No. 12/2020 in O.A. No. 111/2018 related to removal of soil bund and mangrove restoration work	Jangi	96.00	Marine creek area under the jurisdiction of DPT

Enclosure: As above.

(B. P. Chaudhary)
Assistant Conservator of Forests
Kachchh East-2,
Kachchh East Forest Division, Bhuj



નાયબ વન સંરક્ષકની કચેરી

કચ્છ પૂર્વ વન વિભાગ, ફોરેસ્ટ કોમ્પ્લેક્ષ,
જિલ્લા ઉદ્યોગ કેન્દ્રની પાછળ, ભુજ-કચ્છ. ૩૭૦૦૦૧.



Email: dcfkachchheast@gmail.com

ફોન નં : ૦૨૮૩૨-૨૫૦૨૨૭

ફેક્સ નં : ૦૨૮૩૨-૨૨૯૬૩૦

તા.૨૬/૧૨/૨૦૨૫

ક્રમાંક:- બ/ટ્રી.મેપ/ટે.૪/૧૦.૮૦-૮૨/૨૦૨૫-૨૬

વિષય:- સને ૨૦૨૫-૨૬નાં વર્ષમાં વાવેતર માટે ટ્રીટમેન્ટ મેપ મંજૂર કરવા બાબત.

સંદર્ભ:- (૧) તેમના પત્ર નં:- અ/NGT/ટ્રીટ.મેપ/૫૩૪/૨૦૨૫-૨૬ તા.૨૪/૧૨/૨૦૨૫

(૨) મ.વ.સં.શ્રી, કચ્છ પૂર્વ - ૨, કચ્છ પૂર્વ વન વિભાગ, ભુજના પત્ર નં:-

અ/ટ્રી.મેપ/૨૮૦/૨૦૨૫-૨૬ તા.૨૬/૧૨/૨૦૨૫

ઉપરોક્ત વિષય પરત્વે પ.વ.અ.શ્રી, ભચાઉ રેન્જને જણાવવાનું કે, સંદર્ભ-૧ વાળા પત્રથી તેમના દ્વારા સને:- ૨૦૨૫-૨૬નાં વર્ષમાં નીચેની વિગતેની યોજના/મોડલ હેઠળ કરવાના થતા વાવેતર માટે સ્થળવાર ટ્રીટમેન્ટ મેપ મ.વ.સં.શ્રી, કચ્છ પૂર્વ - ૨ને સાદર કરવામાં આવેલ છે. જે અંગે તેમના દ્વારા સ્થળ તથા ટ્રીટમેન્ટ મેપની ચકાસણી કરી સંદર્ભ-૨ વાળા પત્રથી અત્રેને પ્રતિ સહી કરી સાદર કરવામાં આવેલ છે:

આથી પ્રસ્તુત બાબતે તેમના દ્વારા સાદર કરવામાં આવેલ ટ્રીટમેન્ટમેપ નીચેની વિગતે મંજૂર કરવામાં આવે છે. જેની બે પ્રત આ સાથે સામેલ રાખી જરૂરી કાર્યવાહી અર્થે મોકલવામાં આવે છે. તો તે મુજબ સત્વરે કાર્યવાહી હાથ ધરી આયોજન કરવા નોંધ લેવી.

❖ સને ૨૦૨૫-૨૬ ના વર્ષમાં વાવેતર માટે

યોજનાનું નામ	સ્થળ	વિસ્તાર (હેક્ટરમાં)
Hon'ble National Green Tribunal order in E.A.no. 12/2020 O.A.no.111/2018 related Removing Soil bund and Mangrove Restoration Work	જંગી	૯૬.૦૦

બિડાણ:- ઉપર મુજબ.

પ્રતિ,
પ.વ.અ.શ્રી,
ભચાઉ રેન્જ, ભચાઉ.

નકલ રવાના:-

➤ મ.વ.સં.શ્રી, કચ્છ પૂર્વ - ૨ તરફ જાણ તથા જરૂરી કાર્યવાહી સારું.

નાયબ વન સંરક્ષક
કચ્છ પૂર્વ વન વિભાગ, ભુજ.

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Office of the Deputy Conservator of Forests
Kutch East Forest Division, Forest Complex
Behind District Industries Centre, Bhuj-Kutch – 370001
Email: dcfkachcheast@gmail.com
Phone: 02832-250227

No.: B/Treat.Map/Tech.4/7080-82 /2025-26

Date: 26/12/2025

Subject:

Regarding approval of the Treatment Map for plantation works during the year 2025-26.

Reference:

1. Your letter No. A/NGT/Treat.Map/534/2025-26 dated 24/12/2025
2. Assistant Conservator of Forests, Kachchh East-2, Kachchh East Forest Division, Bhuj Letter No. A/Treat.Map/280/2025-26 dated 26/12/2025

With reference to the above subject, the Range Forest Officer, Bhachau Range is hereby informed that, as per reference (1), a site-wise Treatment Map for plantation works proposed to be carried out during the year 2025-26 under the scheme/model detailed below was submitted by them to the Assistant Conservator of Forests, Kachchh East-2. Thereafter, the site and Treatment Map were verified by the concerned authority and the same was countersigned and forwarded to this office as per reference (2).

Accordingly, the Treatment Map submitted in the present matter is hereby approved as per the details given below. Two copies of the same are enclosed herewith and forwarded for necessary action. You are requested to take immediate action accordingly and proceed with the planning.

Details of plantation work for the year 2025-26

Name of Scheme	Location	Area (in Hectares)
Hon'ble National Green Tribunal order in E.A.no 12/2020 O.A.no.111/2018 related Removing soil bund and mangrove restoration work	Jangi	96.00

Enclosure: As above.

Deputy Conservator of Forests
Kachchh East Forest Division, Bhuj

To,

Range Forest Officer,
Bhachau Range, Bhachau.

Copy forwarded to:

Assistant Conservator of Forests, Kachchh East-2, for information and necessary action.